

NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

6. C.P. (IB)1624(MB)/2018

CORAM : SHRI BHASKARA PANTULA MOHAN, MEMBER (J)

SHRI V. NALLASENAPATHY, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **18.07.2018**

NAME OF THE PARTIES: Arrhum Enterprises

**v/s.**

Kasata Hometech (India) Pvt. Ltd.

SECTION 9 of the Insolvency and Bankruptcy Code, 2016

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**ORDER**

The Professional appearing on behalf of the Petitioner present. No representation on the side of the Corporate Debtor. The Professional seeks time to find out the address of Corporate Debtor. Accordingly, time is granted. List this matter on 27.07.2018.

Sd/-

V. NALLASENAPATHY  
Member (Technical)  
/NP/

Sd/-

BHASKARA PANTULA MOHAN  
Member (Judicial)